

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 103

CA(CAA) No. 21/Chd/Hry/2024
(1st Motion)

IN THE MATTER OF:

Just4kids Services Pvt. Ltd.

...Transferor Company

with

Honasa Consumer Ltd.

...Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 12.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Deepak Suri with Mr. K.V. Singhal, Advocates

ORDER

In compliance of the order dated 10.05.2024, compliance affidavit has been filed by petitioner vide Diary No. 01497/1 dated 27.05.2024. The same is taken on record.

Heard. Order Reserved.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Pooja

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)